GOVERNMENT OF INDIA MINISTRY OF AYUSH

LOK SABHA UNSTARRED QUESTION NO.2270

TO BE ANSWERED ON 01.08.2025

Homoeopathy Doctors Practicing Allopathy

2270. Dr. D Ravi Kumar:

Will the Minister of AYUSH

be pleased to state:

- (a) the rationale behind allowing homoeopathic doctors to practice allopathic medicine after completing a 6-month Certificate Course in Modern Pharmacology (CCMP);
- (b) the corrective measures put in place to ensure patient's safety and treatment efficacy given the Maharashtra Medical Council's (MMC's) decision to permit homoeopaths to practice modern medicine:
- (c) whether the Government has assessed the risks of medical negligence or misdiagnosis by practitioners with limited training in allopathy through the CCMP and if so, the details thereof;
- (d) whether any regulatory safeguards exist to prevent overlap and conflict between homoeopathic and allopathic treatment methods following the MMC's new directive; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV)

(a) The subject "Public Health" is a State subject. As per the information provided by the State Government of Maharashtra, the rationale behind allowing the homoeopathic doctors to practice allopathic medicine after completion of the CCMP Course is to strengthen the health services being rendered to the public in the State. The step of introducing the CCMP Course was taken by the State Government of Maharashtra in the year 2014 by getting Legislation passed in both the State Legislative Houses and by making amendments in the Maharashtra Homoeopathy Practitioners'Act, 1960 and Maharashtra Medical Council Act, 1965 vide Gazette dated 25.6.2014 (copy enclosed as 'Annexure'). The Certificate Course in Modern Pharmacology (CCMP) designed for Registered Homoeopathic practitioners is of one-year duration, which was drafted by the Expert Committee of Board of Clinical Medicine and passed

by the Faculty of Medicine and Academic Council of Maharashtra University of Health Sciences, Nashik. The One-year Course was designed after the comparative study of Homoeopathic syllabus and MBBS syllabus, and to bridge the gap in Homoeopathic syllabus and to make the registered Homoeopathic doctors competent to practice Allopathy. The Course includes practical and training in laboratory procedures along with rotational hospital training in all clinical subject of Allopathy. This Course is run in Government and private medical colleges and the examination is conducted by the faculty of Medicine, MUHS, Nashik.

(b) to (e) The safety of the patients and the treatment efficacy and all other factors were duly considered while designing the CCMP syllabus by MUHS Nashik and by the State Government while making the amendments in the Maharashtra Homoeopathy Practitioners' Act ,1960 and Maharashtra Medical Council Act,1965. The registered Homoeopathic doctors upon completion of the CCMP Course will provide Allopathic treatment to the patients only when it is needed and to the extent of the knowledge received by passing the CCMP Course. In case of any negligence or mis-diagnosis by a registered Homoeopathic doctor who has completed CCMP Course, he/she is liable to face enquiry under the Section 10 (c) of MMC Act just like any Allopathic doctor. Hence, the question of overlap/conflict between homoeopathic and allopathic treatment methods does not arise.
